

**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Regulation Process for Corporate Person) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF

**K. C. LAND AND FINANCE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                             |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of Corporate Debtor                                                                                                              | K. C. Land and Finance Limited                                                                              |
| 2.                   | Date of Incorporation of Corporate Debtor                                                                                             | 07/08/1995                                                                                                  |
| 3.                   | Authority under which Corporate Debtor is incorporated /registered                                                                    | Registrar of Companies, Chandigarh                                                                          |
| 4.                   | Corporate Identity Number of Corporate Debtor                                                                                         | U65921PB1995PLC016878                                                                                       |
| 5.                   | Address of the registered office and principal office (if any) of Corporate Debtor                                                    | Regd. Office: Chandigarh Road, KC Tower Nawanshahar, Punjab                                                 |
| 6.                   | Insolvency commencement date in respect of Corporate Debtor                                                                           | 27.07.2021                                                                                                  |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 23.01.2022                                                                                                  |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Rajesh Kumar Loomba</b><br><b>IP Registration Number:</b><br><b>IBBI/IPA-002/IP-N00170/2017-18/10440</b> |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | K-208, Kismat Complex, G.T. Road, Miller Ganj, Ludhiana, Punjab-141003<br>E-mail: rajeshloomba@gmail.com    |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | K-208, Kismat Complex, G.T. Road, Miller Ganj, Ludhiana, Punjab-141003<br>E-mail: irpkcl@gmail.com          |
| 11.                  | Last date for submission of claims                                                                                                    | 10.08.2021                                                                                                  |
| 12.                  | Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional   | N.A                                                                                                         |
| 13.                  | Names of Insolvency Professionals Identified to act as Authorised Representative of creditors in a class (Three names for each class) | N.A                                                                                                         |
| 14.                  | (a)Relevant Forms and<br><br>(b)Details of authorized representatives are available at:                                               | (a)Weblink:<br><a href="http://ibbi.gov.in/home/downloads">http://ibbi.gov.in/home/downloads</a><br>(b) NIL |

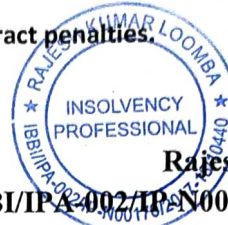


Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of the K. C. Land and Finance Limited on 27/07/2021.

The Creditors of K.C. Land and Finance Limited are hereby called upon to submit their claims with proof on or before 10/08/2021 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means .

**Submission of false or misleading proofs of claim shall attract penalties.**



**Rajesh Kumar Loomba**

**Regd No: IBBI/IPA-002/IPA/N00170/2017-18/10440**

**Interim Resolution Professional**

**In the matter of M/s K. C. Land and Finance Limited**

Date: 28.07.2021

Place: Ludhiana



# THE ECONOMIC TIMES

BENNETT, COLEMAN & CO. LTD.

WWW.ECONOMICTIMES.COM

VOL. 11 NO. 164 CHANDIGARH 14 PAGES ₹5.50 ONLY

THURSDAY, 29 JULY 2021

DIGGC Act Tweak: Bank Deposits up to ₹5 L to be Covered ► HDFC Bank Ropes in I-Banks for AT1 Bond Issue ► Birlas don't Plan to Raise V1 St

## FORM A

### PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Person) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF  
K.C. LAND AND FINANCE LIMITED

### RELEVANT PARTICULARS

|     |                                                                                                                                       |                                                                                                            |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor                                                                                                          | K.C. Land and Finance Limited                                                                              |
| 2.  | Date of incorporation of corporate debtor                                                                                             | 07.08-1995                                                                                                 |
| 3.  | Authority under which corporate debtor is incorporated / Registered                                                                   | Registrar of Companies, Chandigarh                                                                         |
| 4.  | Corporate identity number of corporate debtor                                                                                         | U65921PB1995PLC016878                                                                                      |
| 5.  | Address of the registered office and principal office (if any) of corporate debtor                                                    | Registered Office : Chandigarh Road, KC Tower Nawanshahar, Punjab                                          |
| 6.  | Insolvency commencement date in respect of the Corporate Debtor                                                                       | 27.07.2021                                                                                                 |
| 7.  | Estimated date of closure of insolvency resolution process                                                                            | 23.01.2022                                                                                                 |
| 8.  | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Rajesh Kumar Loomba<br>IP Registration Number :<br>IBBI/IPA-002/IP-N00170/2017-18/10440                    |
| 9.  | Address and e-mail of the interim resolution professional, as registered with the Board                                               | K-208, Kismat Complex, G.T. Road, Miller Ganj, Ludhiana, Punjab-141003<br>E-mail: rajeshloomba@gmail.com   |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional                                             | K-208, Kismat Complex, G.T. Road, Miller Ganj, Ludhiana, Punjab-141003<br>E-mail: irpkcl@gmail.com         |
| 11. | Last Date of submission of claim                                                                                                      | 10.08.2021                                                                                                 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NA                                                                                                         |
| 13. | Names of Insolvency Professionals Identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA                                                                                                         |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at :                                                | (a) Weblink : <a href="http://ibbi.gov.in/home/downloads">http://ibbi.gov.in/home/downloads</a><br>(b) NIL |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of the K.C. Land and Finance Limited on 27/07/2021. The Creditors of K.C. Land and Finance Limited are hereby called upon to submit their claims with proof on or before 10/08/2021 to the interim resolution professional at the address mentioned against entry No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

**Rajesh Kumar Loomba**

Regd. No: IBBI/IPA-002/IP-N00170/2017-18/10440

Interim Resolution Professional

Place : Ludhiana

Date : 28.07.2021

In the matter of M/s K. C. Land and Finance Limited

## ਵਾਰਮ ਏ ਜਨਤਕ ਘੋਸ਼ਣਾ

ਇਨਸੋਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰਪਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀਆਂ ਲਈ ਦਿਵਾਲੀਆ ਪ੍ਰਸਤਾਵ ਕਿਰਿਆ) ਰੈਗੂਲੇਸ਼ਨ, 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 6 ਅਧੀਨ)

### ਕੇ.ਸੀ. ਲੈਂਡ ਐਂਡ ਵਾਈਨਾਂਸ ਲਿਮਟਿਡ ਦੇ ਨਿਵੇਸ਼ਕਾਂ ਦੇ ਧਿਆਨ ਹਿਤ

ਸਬੰਧਤ ਵੇਰਵੇ

|     |                                                                                                                             |                                                                                                             |
|-----|-----------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|
| 1.  | ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦਾ ਨਾਂ                                                                                                     | ਕੇ.ਸੀ. ਲੈਂਡ ਐਂਡ ਵਾਈਨਾਂਸ ਲਿਮ.                                                                                |
| 2.  | ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦੇ ਸਥਾਪਿਤ ਹੋਣ ਦੀ ਮਿਤੀ                                                                                      | 07.08.1995                                                                                                  |
| 3.  | ਅਧਿਕਾਰ ਜਿਸਦੇ ਅਧੀਨ ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਸਥਾਪਿਤ/ਰਜਿਸਟਰਡ                                                                           | ਰਜਿਸਟਰਾਰ ਆਫ ਕੰਪਨੀਜ਼, ਚੰਡੀਗੜ੍ਹ                                                                               |
| 4.  | ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦਾ ਕਾਰਪੋਰੇਟ ਸਨਾਖਤ ਨੰਬਰ                                                                                     | U65921PB1995PLC016878                                                                                       |
| 5.  | ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦੇ ਰਜਿਸਟਰਡ ਦਫਤਰ ਅਤੇ ਮੁੱਖ ਦਫਤਰ ਦਾ ਪਤਾ (ਜੇ ਕੋਈ ਹੈ)                                                           | ਰਜਿਸਟਰਡ ਦਫਤਰ : ਚੰਡੀਗੜ੍ਹ ਰੋਡ, ਕੇ.ਸੀ. ਟਾਵਰ ਨਵਾਂਸ਼ਹਿਰ, ਪੰਜਾਬ                                                   |
| 6.  | ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦੇ ਦਿਵਾਲੇ ਦੇ ਆਰੰਭ ਦੀ ਮਿਤੀ                                                                                  | 27.07.2021                                                                                                  |
| 7.  | ਦਿਵਾਲੀਆਪਣਾ ਪ੍ਰਸਤਾਵ ਕਿਰਿਆ ਦੇ ਬੰਦ ਹੋਣ ਦੀ ਅੰਦਾਜ਼ਨ ਮਿਤੀ                                                                         | 23.01.2022                                                                                                  |
| 8.  | ਅੰਤਿਮ ਰੈਜ਼ੋਲੂਸ਼ਨ ਪ੍ਰੋਵੀਡਨਲ ਵਜੋਂ ਕੰਮ ਕਰ ਰਹੇ ਇਨਸੋਲਵੈਂਸੀ ਪ੍ਰੋਵੀਡਨਲ ਦਾ ਰਜਿਸਟ੍ਰੇਸ਼ਨ ਨੰਬਰ ਅਤੇ ਨਾਂ                                 | ਰਾਜੇਸ਼ ਕੁਮਾਰ ਲੁੱਬਾ, ਆਈਪੀ ਰਜਿਸਟ੍ਰੇਸ਼ਨ ਨੰ.: IBBI/PA-002/IP-N00170/2017-18/10440                               |
| 9.  | ਅੰਤਿਮ ਰੈਜ਼ੋਲੂਸ਼ਨ ਪ੍ਰੋਵੀਡਨਲ ਦਾ ਬੋਰਡ ਨਾਲ ਰਜਿਸਟਰਡ ਈਮੇਲ ਅਤੇ ਪਤਾ                                                                 | ਕੇ-208, ਕਿਸਮਤ ਕੰਪਲੈਕਸ, ਜੀ.ਟੀ. ਰੋਡ, ਮਿਲਰ ਗੰਜ, ਲੁਧਿਆਣਾ, ਪੰਜਾਬ-141003<br>ਈਮੇਲ : rajeshloomba@gmail.com         |
| 10. | ਅੰਤਿਮ ਰੈਜ਼ੋਲੂਸ਼ਨ ਪ੍ਰੋਵੀਡਨਲ ਦਾ ਤਾਲਮੇਲ ਲਈ ਵਰਤਿਆ ਜਾਣ ਵਾਲਾ ਈਮੇਲ ਅਤੇ ਪਤਾ                                                         | ਕੇ-208, ਕਿਸਮਤ ਕੰਪਲੈਕਸ, ਜੀ.ਟੀ. ਰੋਡ, ਮਿਲਰ ਗੰਜ, ਲੁਧਿਆਣਾ, ਪੰਜਾਬ-141003<br>ਈਮੇਲ : irpkck@gmail.com               |
| 11. | ਦਾਅਵਾ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ                                                                                                      | 10.08.2021                                                                                                  |
| 12. | ਅੰਤਿਮ ਰੈਜ਼ੋਲੂਸ਼ਨ ਪ੍ਰੋਵੀਡਨਲ ਦੁਆਰਾ 21 ਸੈਕਸ਼ਨ ਦੇ ਸਬ ਸੈਕਸ਼ਨ (6ਏ) ਦੇ ਕਲਾਸ਼ (ਬੀ) ਅਧੀਨ ਦਰਸਾਈ ਗਈ ਕ੍ਰੈਡੀਟਰਜ਼ ਦੀ ਸ਼੍ਰੇਣੀ, ਜੇ ਕੋਈ ਹੈ।  | ਕੋਈ ਨਹੀਂ                                                                                                    |
| 13. | ਇਨਸੋਲਵੈਂਸੀ ਪ੍ਰੋਵੀਡਨਲਜ਼ ਦਾ ਨਾਂ ਜਿਸ ਦੀ ਕ੍ਰੈਡੀਟਰ ਦੇ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧ ਵਜੋਂ ਇਕ ਸ਼੍ਰੇਣੀ ਵਿੱਚ ਪਛਾਣ ਕੀਤੀ (ਹਰੇਕ ਸ਼੍ਰੇਣੀ ਲਈ ਤਿੰਨ ਨਾਂ) | ਕੋਈ ਨਹੀਂ                                                                                                    |
| 14. | (ੳ) ਸਬੰਧਤ ਵਾਰਮ ਅਤੇ<br>(ਅ) ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧ ਦੇ ਵੇਰਵੇ ਜਿਵੇਂ ਉਪਲਬਧ ਹਨ।                                                         | (ੳ) ਵੈਬਸਾਈਟ : <a href="http://ibbi.gov.in/home/downloads">http://ibbi.gov.in/home/downloads</a><br>(ਅ) ਨਿੱਲ |

ਨੋਟਿਸ ਜਾਰੀ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਨਿਸ਼ਚਲ ਕੰਪਨੀ ਲਾਅ ਟ੍ਰਿਬਿਊਨਲ ਕੇ.ਸੀ. ਲੈਂਡ ਐਂਡ ਵਾਈਨਾਂਸ ਲਿਮਟਿਡ ਦੇ ਖਿਲਾਫ ਮਿਤੀ 27.07.2021 ਨੂੰ ਕਾਰਪੋਰੇਟ ਦਿਵਾਲੀਆਪਣਾ ਪ੍ਰਸਤਾਵ ਪ੍ਰਕਿਰਿਆ ਸ਼ੁਰੂ ਕਰਨ ਦੇ ਹੁਕਮ ਦਿੱਤੇ ਹਨ।

ਕੇ.ਸੀ. ਲੈਂਡ ਐਂਡ ਵਾਈਨਾਂਸ ਲਿਮਟਿਡ ਦੇ ਕ੍ਰੈਡੀਟਰਾਂ ਨੂੰ ਮਿਤੀ 10.08.2021 ਤੱਕ ਜਾਂ ਪਹਿਲਾਂ ਇਟਰੇਮ ਰੈਜ਼ੋਲੂਸ਼ਨਜ਼ ਪ੍ਰੋਵੀਡਨਲ ਕੋਲ ਨੂੰ ਆਟਰੀ ਨੰ. 10 ਵਿਰੁੱਧ ਦਰਜ ਪਤੇ ਤੇ ਦਾਅਵੇ ਦਾ ਸਬੂਤ ਜਮ੍ਹਾਂ ਕਰਨ ਨੂੰ ਕਿਹਾ ਹੈ।

ਵਿੱਤੀ ਲੋੜਦਾਰ ਆਪਣੇ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਕੇਵਲ ਇਲੈਕਟ੍ਰੋਨਿਕ ਤਰੀਕੇ ਨਾਲ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣਗੇ। ਸਾਰੇ ਹੋਰ ਕ੍ਰੈਡੀਟਰ ਆਪਣੇ ਦਾਅਵੇ ਸਮੇਤ ਵਿਅਕਤੀ ਦਾ ਸਬੂਤ ਪਾਸਟ ਜਾਂ ਇਲੈਕਟ੍ਰੋਨਿਕ ਤਰੀਕੇ ਨਾਲ ਜਮ੍ਹਾਂ ਕਰਵਾ ਸਕਦੇ ਹਨ।

ਗਲਤ ਜਾਂ ਝੂਠੇ ਸਬੂਤਾਂ ਨੂੰ ਜਮ੍ਹਾਂ ਕਰਨ ਦੀ ਸੂਰਤ ਵਿਚਾਜ਼ਮਾਨਾ ਲੱਗੇਗਾ।

ਰਾਜੇਸ਼ ਕੁਮਾਰ ਲੁੱਬਾ

ਰਜਿ. ਨੰ.: IBBI/PA-002/IP-N00170/2017-18/10440

ਸਥਾਨ : ਲੁਧਿਆਣਾ

ਅੰਤਿਮ ਰੈਜ਼ੋਲੂਸ਼ਨ ਪ੍ਰੋਵੀਡਨਲ

ਮਿਤੀ : 28.07.2021

ਮੈਂ. ਕੇ.ਸੀ. ਲੈਂਡ ਐਂਡ ਵਾਈਨਾਂਸ ਲਿਮਟਿਡ ਦੇ ਮਾਮਲੇ 'ਚ